THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/428

Dated Shillong, the 11th May, 2023

It is hereby notified to all concerned that, on account of non-availability of Hon'ble Mr. Justice W. Diengdoh on **May 12, 2023** all cases listed before DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh shall stand adjourned and will appear on **May 15, 2023,** except for urgent matters, which, if any, may be mentioned before DIVISION BENCH I comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S.Thangkhiew, which will sit in Court Room No.1 at 10.30 A.M.

Further, all cases listed before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh on **May 12, 2023** shall stand adjourned and will be listed in due course except for urgent matters, which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew in Court Room No.2.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 11th May, 2023

Memo NO.HCM.III/166/2019-Judl./Part-1/428-A Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 6. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 7. The President/ Secretary, High Court Bar Association, Shillong for kind information.

 8. The Central Project Coordinator, High Court of Magheleses, Shillong for kind information.
- 8 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. Hhe is also requested to get the same uploaded in the Official Website.
- 9. All Court Masters concerned for information and necessary action.
- 10. Notice Board.
- 11. Office File.

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JOINT REGISTRAR (LISTING)